(d) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Since illegal immigrants enter into the country without valid travel documents in clandestine and surreptitious manner, there is no accurate data regarding number of such migrants including Rohingyas staying in the country.

(c) and (d) Detection and deportation of all illegal immigrants is a continuous process and depends upon nationality verification by the concerned foreign Government. India does not discriminate between foreign migrants based on their religion. As per information available, 12 Myanmar nationals were deported recently after following due process as per directions of various courts.

## **Meetings of Official Language**

†1151. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state the details of the meetings of Official Language, Hindi held under Chairmanship of Secretary of the Secretariat and the Minister during the last four years, Ministry-wise along with reasons for irregular meetings therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): There are no Meetings of the Official Language Hindi held under the Chairmanship of the Secretary of the Secretariat. However the meetings of Hindi Advisory Committees are held in every Ministry/Department under the Chairmanship of Hon'ble Ministers of the respective Ministry/Department.

Hindi Advisory Committees have been set up in various Ministries/Departments to advise on proper implementation of Official Language Policy of the Government of India. These Committees are chaired by the concerned Ministers and these are constituted in accordance with the guidelines formulated on the recommendations of the Central Hindi Committee which is chaired by the Prime Minister. There are 55 Hindi Advisory Committees constituted in Central Government Ministries/Departments. The tenure of Hindi Advisory Committee is 3 years. The members of Hindi Advisory Committee includes-

<sup>†</sup>Original notice of the question was received in Hindi.

- Members of Lok Sabha- 2
- Members of Rajya Sabha 2
- Members of Parliament nominated by the Committee of Parliament on Official Language - 2
- Representative of the Kendriya Sachivalaya Hindi Parishad -1
- Representative of an all-India voluntary Hindi organization engaged in publicizing Hindi -1
- Scholars of Hindi and Official Language to be nominated by concerned
   Department 4
- To be nominated by the Ministry of Home Affairs 3

The year-wise and the date-wise details of the meetings of Hindi Advisory Committees held during the period 2015-19 is given in the Statement (*See* below), which has been compiled from the Online Quarterly reports submitted by various Ministries/Departments.

The Department of Official Language sends directives regarding reconstitution and regular meetings of Hindi Advisory Committee from time to time. It is obligatory on the part of respective Ministries/Departments to hold the meetings of Hindi Advisory Committee as per the Official Language directives.

Statement

Year-wise details of meeting of Hindi Salahkar Samiti

S1. N	No. Name of Ministry/Department	Year 2015-16		Year 2	016-17	Year 2	017-18	Year	2018-19	Total	
		No.	Date	No.	Date	No.	Date	No.	Date		
1	2	3	4	5	6	7	8	9	10	11	
	Ministry of Agriculture	0	-	1	17.01.2017	0	-	0	-	1	
2.	Joint Committee of Department of Disinvestment and Office of the Registrar General of India	0	-	1	16.11.2016	1	27.12.2017	0	-	2	
	Ministry of Rural Development	0	-	0	-	1	04.09.2017	0	-	1	
l.	Ministry of Aviation	1	16.10.2015	1	09.02.2017	1	15.01.2018	1	17.01.2019	4	
	Ministry of Tourism	1	16.09.2015	1	15.04.2016	1	11.07.2017	0	-	3	
ō.	Joint Committee of Department of Space and Department of Nuclear Energy	1	26.10.2015	1	15.11.2016	1	26.09.2017	2	07.05.2018, 21.12.2018	5	
•	Ministry of Coal	0	-	0	-	2	30.08.2017, 26.03.2018	1	02.01.2019	3	
	Department of Commerce	0	-	0	-	0	-	1	09.01.2019	1	

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1	2	3	4	5	6	7	8	9	10	11
9.	Department of Post	0	-	0	-	0	-	0	-	0
10.	Department of Telecom	0	-	1	27.08.2016	0	-	1	29.05.2018	2
11.	Department of Defence Production	1	17.02.2016	0	-	0	-	0	-	1
2.	Department of Defence	0	-	1	07.05.2016	1	27.07.2017	0	-	2
3.	Ministry of Environment and Forest	0	-	0	-	1	08.03.2017	0	-	1
4.	Ministry of External Affairs	0	-	1	24.03.2017	0	-	0	-	1
15.	Joint Committee of Department of Economic Affairs and Department of Financial Services	0	-	1	22.08.2016	1	27.12.2017	0	-	2
6.	Joint Committee of Ministry of Health and Family Welfare and Ministry of Ayush	0	-	0	-	0	-	1	22.06.2018	1
7.	Ministry of Home Affairs	0	-	0	-	1	02.06.2017	0	-	1
3.	Department of Consumer Affairs	2	08.06.2015, 12.02.2016	1	03.10.2016	0	-	0	-	3
9.	Ministry of Development of North Eastern Region	1	08.10.2015	1	24.01.2017	0	-	0	-	2

20.	Ministry of Culture	0	-	0	-	1	21.09.2017	1	13.07.2018	2
21.	Department of Industrial Policy and Promotion	1	21.05.2015	2	24.06.2016, 20.02.2017	0	-	0	-	3
22.	Ministry of Heavy Industries and Public Enterprises	1	10.01.2016	1	29.12.2016	1	09.11.2017	1	18.05.2018	4
23.	Ministry of Information and Broadcasting	1	10.11.2015	1	14.06.2016	0	-	1	20.04.2018	3
24.	Ministry of Labor and Employment	0	-	0	-	0	-	0	-	0
25.	Ministry of Law and Justice	1	07.07.2015	0	-	0	-	0	-	1
26.	Ministry of Mines	0	-	1	05.10.2016	2	11.07.2017, 15.11.2017	1	19.06.2018	4
27.	Ministry of New and Renewable Energy	0	-	0	-	1	01.11.2017	1	21.08.2018	2
28.	Ministry of Parliamentary Affairs	2	24.07.2015, 30.03.2016	0	-	2	17.05.2017, 06.12.2017	0	-	4
29.	Ministry of Personnel, Public Grievances and Pensions	0	-	1	08.06.2016	2	08.05.2017, 16.02.2018	0	-	3
30.	Ministry of Petroleum and Natural Gas	1	08.02.2016	0	-	2	22.04.2017, 21.12.2017	0	-	3

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Unstarred Questions

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	2	3	4	5	6	7	8	9	10	11
31.	NITI Aayog	2	14.05.2015, 20.01.2016	1	23.11.2016	0	-	0	-	3
32.	Ministry of Power	0	-	1	18.01.2017	1	31.08.2017	1	11.04.2018	3
3.	Ministry of Railways	1	08.12.2015	1	-	1	30.05.2017	0	-	3
	Joint Committee of Ministry of Science and Technology and Ministry of Earth Sciences	0	-	1	18.02.2017	0	-	1	22.06.2018	2
5.	Ministry of Steel	0	-	1	19.11.2016	1	11.09.2017	2	05.07.2018, 21.01.2019	4
ó.	Ministry of Shipping	1	06.01.2016	1	08.03.2017	0	-	0	-	2
•	Ministry of Textiles	2	10.06.2015, 17.11.2015	2	29.06.2016, 27.12.2016	1	16.06.2017	1	20.04.2018	6
3.	Ministry of Panchayati Raj	0	-	1	22.08.2016	0	-	0	-	1
	Ministry of Water Resources, River Development and Ganga Rejuvenation	0	-	2	19.07.2016, 19.10.2016	1	07.10.2017	1	08.06.2018	4
	Joint Committee of Department of Social Justice and Empowerment	1	18.11.2015	1	30.09.2016	1	16.01.2018	0	-	3

	and Department of Empowerment of Persons with Disabilities										Written
41.	Ministry of Electronics and Information Technology	0	-	1	21.10.2016	0	-	0	-	1	Written Answers
42.	Joint Committee of Department of Fertilizers, Department of Chemicals and Petrochemicals and Department of Pharmaceuticals	0	-	0	-	1	01.07.2017	1	16.07.2018	2	to
43.	Ministry of Micro, Small and Medium Enterprises	0	-	0	-	1	10.11.2017	1	01.06.2018	2	[13 Fet
44.	Ministry of Women and Child Development	1	29.06.2015	1	02.05.2016	1	22.06.2017	0	-	3	[13 February, 2019]
45.	Ministry of Road Transport and Highways	0	-	0	-	1	08.03.2017	0	-	1	)19]
46.	Ministry of Minority Affairs	0	-	0	-	0	-	0	-	0	Unst
47.	Ministry of Statistics and Programme Implementation	1	25.08.2015	1	09.08.2016	0	-	0	-	2	Unstarred Questions
48.	Ministry of Housing and Urban Affairs	1	13.07.2015	2	21.04.2016, 18.10.2016	2	18.04.2017, 16.01.2018	0	-	5	uestions
49.	Ministry of Corporate Affairs	1	30.09.2015	0	-	0	-	0	-	1	217

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